

ORISSA HIGH COURT

FILING REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/55157/2025	M/S. S.M CONSULTANTS VS THE CHAIRMAN CUM MANAGER DIRECTOR ENGINEERING PROJECTS INDIA LTD	ABHISHEK DASH VS VS	// () //	AOD20240000186C202500036
2	D-BLAPL/40651/2025	SADANANDA BEHERA VS STATE OF ODISHA	PITAMBAR JENA VS VS	GHATAGAON /549 /2025 () //	
3	D-BLAPL/40652/2025	BHUBANI HATI VS STATE OF ODISHA	SARBESWAR SAHOO VS VS	TITILAGARH /376 /2025 () //	AOD20220004505C202500166
4	D-BLAPL/40654/2025	TULSIRAM JANI @ MAJHI VS STATE OF ODISHA	SARBESWAR SAHOO VS VS	TITILAGARH /204 /2025 () //	AOD20220004505C202500165
5	D-BLAPL/40663/2025	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	GOPINATH MISHRA VS VS	BANKI /203 /2025 () //	
6	D-BLAPL/40665/2025	BIBHIN KUMAR PATI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS VS	AINTHAPALI /58 /2025 () //	
7	D-BLAPL/40668/2025	MAHFUJ HUSSAIN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS VS	//0 () //	
8	D-BLAPL/40670/2025	SIPUN NAIK VS STATE OF ODISHA	NIMAIN CHARAN NAYAK VS VS	//0 () //	
9	D-BLAPL/40672/2025 BLAPL/13892/2025	SIDHESWAR SAHOO VS STATE OF ODISHA	SITIKANT MISHRA VS VS	JASHIPUR /176 /2024 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000012/2024	
10	D-BLAPL/40681/2025	SANJIB MUKHI VS STATE OF ODISHA	RONALISHA PRADHAN VS VS	KHAIRA /244 /2025 () //	
11	D-BLAPL/40683/2025	TUKULA @ TUKU NAYAK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS VS	CHANDANPUR /264 /2025 () //	

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12	D-BLAPL/40685/2025	AJIT RANA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 () //	
13	D-BLAPL/40688/2025	JAGADISH SAHU VS STATE OF ODISHA	SIBA RANJAN POLAI VS	ADVA /178 /2024 () //	
14	D-BLAPL/40693/2025	LAKHAN KINDO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAIBAGA /148 /2023 () //	
15	D-BLAPL/40694/2025	BABULI BEHERA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	NIMAPADA /289 /2025 () //	AOD20240000698C202500026
16	D-BLAPL/40700/2025	TUSARKANTA ROU TRAY @ BABUNA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /673 /2025 () //	
17	D-BLAPL/40706/2025	SATHIYAMOORTHY GANAVEL @ SATHYAMOORTHY VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	/ /0 () //	
18	D-BLAPL/40707/2025	MARTIN @ BISWAJIT HANSDA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	TANGARPALI /143 /2022 () //	
19	D-BLAPL/40710/2025	KALU JENA VS STATE OF ODISHA	ASISH MISHRA VS	BRAHMAGIRI /512 /2025 () //	
20	D-BLAPL/40711/2025	SASHANK SEKHAR MARTHA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	BANAPUR P.S. /74 /2025 () //	
21	D-BLAPL/40714/2025	SUJIT BAHADUR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /989 /2025 () //	
22	D-BLAPL/40723/2025	BIKRAM HALDAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /232 /2025 () //	
23	D-BLAPL/40724/2025	RAJA SWAIN	PRASANTA KUMAR NANDA	MALKANGIRI /399 /2024	

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		VS	VS	()	
24	D-BLAPL/40730/2025	STATE OF ODISHA SATYABRATA BEHERA	PARTHA SARATHI DAS	// KEONJHAR TOWN /571 /2025	AOD20240000364C202500231
		VS	VS	()	
25	D-BLAPL/40740/2025	STATE OF ODISHA UMASHANKAR KUMAWAT	PRASHANTA KUMAR NAYAK	// G.R.P.S. (TITILAGARH) /139 /2025	AOD20240000333C202500122
		VS	VS	()	
26	D-BLAPL/40741/2025	STATE OF ODISHA RAJESH KUMAR DIGAL @ RAJESH DIGAL	BIJAY KUMAR BEHERA	// PHIRINGIA /83 /2025	AOR20220001736C202500129
		VS	VS	()	
27	D-BLAPL/40743/2025	STATE OF ODISHA AMIYA RANJAN NAYAK	ACHYUTANANDA PATTANAİK	// KEONJHAR TOWN /744 /2025	AOD20240000586C202500028
		VS	VS	()	
28	D-BLAPL/40744/2025	STATE OF ODISHA PRABHAT SINGH @ PAPPU	DIBYA JYOTI SAHOO	// RENGALI /162 /2025	AOD20240000587C202500072
		VS	VS	()	
29	D-BLAPL/40745/2025	STATE OF ODISHA NITYA SWARUP PANDA	ACHYUTANANDA PATTANAİK	// BHADRAK RURAL /606 /2023	AOD20240000586C202500027
		VS	VS	()	
30	D-CMP/55146/2025	STATE OF ODISHA PUSPANJALI MOHAPATRA	ASHOK KUMAR SAHOO	// //	
		VS	VS	()	
31	D-CMP/55214/2025 CMP/2121/2025	SANTI PRIYA JENA ASHESA KUMAR NAYAK	MAHESWAR MOHANTY	// //	
		VS	VS	()	
32	D-CMP/55264/2025	GOURANGA CHANDRA SHAW @ SAHU SHAHANAWAZ AHMED	JAGAJIBAN PRADHAN	// //	
		VS	VS	()	
33	D-CMP/55271/2025	NAZIMUN NESHA GOLAK BEHARI MOHAPATRA	PRASANTA KUMAR SATAPATHY	// //	
		VS	VS	()	
		PRADUPTA MOHANTY		//	
34	D-CMP/55285/2025	SURESH CHANDRA MOHANTA	ANJAN KUMAR BISWAL	//	AOR20220001328C202500071
		VS	VS	()	

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		STATE OF ODISHA		//	
35	D-CONTC/55120/2025	KAPAL BASUDEV @ K.BASUDEV @KAPALA VASUDEV @ KAPAL BASUDEV	ADV. @ KAPAL BASUDEV	//	
		VS	VS	()	
		AVINASH KUMAR, IAS		//	
36	D-CONTC/55126/2025	BIREN JENA	ADV.	//	
		VS	VS	()	
		P.ANVESHA REDDY, IAS		//	
37	D-CONTC/55132/2025	PURNA CHANDRA JENA	ADV.	//	
		VS	VS	()	
		KIRANDEEP KAUR SAHOTA, IAS		//	
38	D-CONTC/55137/2025	DIPAK KUMAR DANDAPAT	ADV.	//	
		VS	VS	()	
		B.PARAMESWARAN, IAS		//	
39	D-CONTC/55153/2025	DIPAK KUMAR BARAL	MANOJ PANIGRAHI	//	AOR20220001665C202500132
		VS	VS	()	
		USHA PADHEE, PRINCIPAL SECRETARY, DEPARTMENT OF HOUSING AND URBAN DEVELOPMENT			
40	D-CONTC/55154/2025	KAILASH NAIK	ADV	//	AOR20220001551C202500027
		VS	VS	()	
		V. KEERTHI VASAN, COLLECTOR AND DISTRICT MAGISTRATE GANJAM		//	
41	D-CONTC/55158/2025	BANKANIDHI NAYAK	ADV.	//	
		VS	VS	()	
		B.PARAMESWARAN, IAS		//	
42	D-CONTC/55164/2025	PARAMESWAR MOHANTA	ADV.	//	
		VS	VS	()	
		B.PARAMESWARAN, IAS		//	
43	D-CONTC/55169/2025	DHARANIDHAR PRADHAN	ADV.	//	
		VS	VS	()	
		ANU GARG, IAS		//	
44	D-CONTC/55174/2025	DHIREN KUMAR NAIK	ADV.	//	
		VS	VS	()	
		SAMYAK BIKAS SUBUDHI, SUPT. ENGINEER HEAD WORKS DIVISION, SAMAL		//	
45	D-CONTC/55178/2025	BIMALA BARIK	ADV.	//	
		VS	VS	()	
		CHANDRA SEKHAR PADHI, ENGINEER IN CHIEF, WATER RESOURCES DEPT, BBSR		//	

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46	D-CONTC/55188/2025	RITUPARNA SAHOO VS JAYANTA JAYASINGH, TAHASILDAR, SALIPUR	DEBASIS SAHOO VS	// ()	
47	D-CONTC/55195/2025	CHITTARANJAN ROUT VS SANJAY CHANDRA RAY, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KHURDA	ADV. VS	// ()	
48	D-CONTC/55197/2025	YUDHISTIRA BEHERA VS DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT/	ADV VS	// ()	AOR20220001611C202500192
49	D-CONTC/55200/2025	BIJAY KETAN NAYAK VS SUSANTA KUMAR BARIK, SUB COLLECTOR	ADV. VS	// ()	
50	D-CONTC/55202/2025	PRASANTA KUMAR ACHARYA VS DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT/	ADV VS	// ()	AOR20220001611C202500193
51	D-CONTC/55215/2025	PRATAP CHANDRA GOCHHAYAT VS ARINDAM DAKUA, IAS	ADV. VS	// ()	
52	D-CONTC/55222/2025	BANDHU GOCHHAYAT VS ARINDAM DAKUA, IAS	ADV. VS	// ()	
53	D-CONTC/55226/2025	PITABASH GOCHHAYAT VS ARINDAM DAKUA, I.A.S	ADV. VS	// ()	
54	D-CONTC/55266/2025	PRAFULLA KUMAR TRIPATHY VS DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT/	ADV VS	// ()	AOR20220001611C202500195
55	D-CONTC/55267/2025	GIRISH CHANDRA PAL VS DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT/	ADV VS	// ()	AOR20220001611C202500194
56	D-CRLA/40687/2025	RAMA KRISHNA PATRA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 ()	
57	D-CRLA/40698/2025	SK. IRFAN	BHABANI SHANKAR DASPARIDA	SPL.TASK FORCE /7 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLA/40720/2025	ABINAS @ JOSEPHRUPAMAJHI	DIPTI RANJAN SWAIN	PHIRINGIA /107 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLA/40727/2025	SAYED IMTIAZ	SMRUTI RANJAN ROUT	SPL.TASK FORCE /7 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLA/40735/2025	RAJKISHORE PANDA	BIRAJA PRASAD TRIPATHY	AINTHAPALI /513 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLA/40739/2025	NIRANJAN @ NEREI DAS	DIBYA JYOTI SAHOO	NIMAKHANDI /317 /2023	AOD20240000587C202500073
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMA/40702/2025	MANOJ SUTAR	MANGU NANDY	MALKANGIRI SADAR /97 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMA/40709/2025	MANOJ SUTAR	MANGU NANDY	MALKANGIRI SADAR /94 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMA/40713/2025	MANOJ SUTAR	MANGU NANDY	KALIMELA /168 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMA/40731/2025	PRAMOD KUMAR SAHU	ADV.	LALBAG /93 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMA/40732/2025	CHITIBABU SIRIMA	ADV.	PAPERMETLA P.S. /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMA/40734/2025	UTTAM CHARAN ROUT	ADV.	GOP /161 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/40648/2025	SK. JABID	AMLAN SHAKTI PAUL	KHURDA SADAR /39 /2019	
		VS	VS	()	

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69	D-CRLMC/40667/2025	STATE OF ODISHA ASIT KUMAR DANGA@BALIA VS	BHABANI SHANKAR DASPARIDA VS	// MANAMUNDA /49 /2022 ()	
70	D-CRLMC/40678/2025	STATE OF ODISHA ANANA BEHERA VS	BHABANI SHANKAR DASPARIDA VS	// MANAMUNDA /49 /2022 ()	
71	D-CRLMC/40686/2025	STATE OF ODISHA NILAMANI NAYAK VS	SUKANTA KUMAR NAYAK VS	// BANSADA /65 /2014 ()	
72	D-CRLMC/40690/2025	STATE OF ODISHA SACHIDANANDA SAHU VS	KIRTAM BADHEI VS	// BARGARH RURAL /109 /2023 ()	
73	D-CRLMC/40699/2025	STATE OF ODISHA RAJESH BHUYAN@RAJESH KUMAR BHUYAN@BAPSARADA PRASAD DASH VS	BAPSARADA PRASAD DASH VS	// KHAIRA /138 /2024 ()	
74	D-CRLMC/40701/2025	STATE OF ODISHA GURU DORA VS	JAYADEBA BEHERA VS	// RANPUR /233 /2017 ()	AOD20240000366C202500042
75	D-CRLMC/40705/2025	STATE OF ODISHA SUNITA RANI PATRA VS	BHABANI SHANKAR DASPARIDA VS	// / /0 ()	
76	D-CRLMC/40716/2025	STATE OF ODISHA MEDAM ARBIND VS	ANANTA NARAYAN PATTANAYAK VS	// RAJGANGPUR /561 /2025 ()	
77	D-CRLMC/40725/2025	STATE OF ODISHA ANANDA CHANDRA JENA VS	PRATAP CHANDRA MISHRA VS	// NANDIPADA /60 /2019 ()	
78	D-CRLMC/40726/2025	STATE OF ODISHA SANJAYA KUMAR MAJHI VS	SANJIB KUMAR BHANJADEO VS	// PHIRINGIA /259 /2025 ()	
79	D-CRLMC/40728/2025	STATE OF ODISHA TAFZEEL AKMAL VS	SAMAPIKA MISHRA VS	// CYBER CRIME AND ECONOMIC OFFENCES, KENDUJHAR /5 /2023 ()	
		STATE OF ODISHA		//	

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80	D-CRLMC/40729/2025	GANGADHAR SATAPATHY VS STATE OF ODISHA	SHISHIR KUMAR ROUTRAY VS	NACHUNI /46 /2023 () //	
81	D-CRLMC/40733/2025 CRLMC/5685/2025	SAMARENDRA SAHOO VS URJIT@URJITA MOHANTY	DEVASHIS PANDA VS	//0 J.M.F.C.(IV),BHUBANESWAR(Khordha) ICC/0006707/2022	
82	D-CRLMC/40738/2025	MAMATA JHA VS STATE OF ODISHA	SIDDHANT SARANGI VS	BELPAHAR /284 /2024 () //	AOD20250000975C202500058
83	D-CRLMC/40742/2025	DHIRAJ KUMAR NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	KABISURYANAGAR /703 /2024 () //	AOD20240000586C202500026
84	D-CRLMP/40649/2025	UKIA BAG VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// () //	AOD20230000313C202500078
85	D-CRLMP/40673/2025 CRLMP/1750/2025	RINA RANI DAS VS STATE OF ODISHA	BHOJARAJ SETH VS	//0 () //	
86	D-CRLMP/40719/2025	N. PADMINI REDDY VS STATE OF ODISHA	ASHOK KUMAR DAS VS	//0 () //	
87	D-CRLMP/40721/2025	NILAMADHAB DAS VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	SULIAPADA /147 /2025 () //	
88	D-CRLREV/40650/2025	VIKASH KUMAR VS ARPITA DEBADARSHINI	BISWAJIT PASAYAT VS	//0 () //	
89	D-CRLREV/40659/2025	KRUSHNA CHANDRA NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ATHAMALLIK /12 /2005 () //	
90	D-CRLREV/40691/2025	KANAKALATA RANA VS STATE OF ODISHA	SARBESWAR SAHOO VS	DEOGARH /9 /2025 () //	AOD20220004505C202500164
91	D-CRLREV/40717/2025	SACHIDANANDA BHOLA	SIBA RANJAN POLAI	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRP/55209/2025	ASHESA KUMAR NAYAK	MAHESWAR MOHANTY	//	
	CRP/59/2025	VS	VS	CIVIL JUDGE (SD),NILAGIRI(Baleshwar)	
		GOURANGA CHANDRA SHAW@SAHU		CS/0000340/2022	
93	D-MACA/55170/2025	SHYAMSUNDAR BESAN	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		NITYASUNDAR MOHANTA		//	
94	D-MACA/55171/2025	SARASWATI YADAV	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		BHAJA KISAN		//	
95	D-MACA/55221/2025	PRAKASH DAS	DEBASISH PATNAIK	//	
		VS	VS	()	
		NARAYAN JENA		//	
96	D-MATA/55229/2025	KHAGESWAR BABOO	SUSANTA KUMAR TRIPATHY	//	
		VS	VS	()	
		ARATI BABOO		//	
97	D-MATA/55233/2025	DR. S.SURAJITA	ANIMESH SINGH	//	
		VS	VS	()	
		PRIYABRATA PATTANAIAK		//	
98	D-MATA/55248/2025	SNEHALATA BISOI @ PATRA	ABHIMANYU PARIDA	//	
		VS	VS	()	
		PADMANAVA PATRA @ BABU		//	
99	D-RSA/55219/2025	RAMAKANTA BEJ	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-RSA/55223/2025	HALADHAR MOHANTY	SUVALAXMI DEVI	//	
		VS	VS	()	
		KANCHANBALA MOHANTY		//	
101	D-RSA/55270/2025	DUKHABANDHU SAHOO	M. BALAKRISHNA RAO	//	
		VS	VS	()	
		BIJAY @ MULIA SAHOO		//	
102	D-SAO/55268/2025	CHITTARANJAN SAHOO	M. BALAKRISHNA RAO	//	
		VS	VS	()	

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103	D-TRP(C)/55133/2025	STATE OF ODISHA SUSHREE SANGITA DASH VS MANOJ KUMAR TRIPATHY	NIRMAL KISHORE RATH VS	// // ()	
104	D-TRP(C)/55160/2025 TRP(C)/471/2025	SUBHADARSHINI DASH @ PARIDA VS PRITISH PARIDA	TRILOCHAN PANIGRAHI VS	// JUDGE FAMILY COURT,BHUBANESWAR(Khordha) CP/0000638/2024	
105	D-WP(C)/55100/2025	SANJAY ROUT VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// ()	AOR20220001665C202500131
106	D-WP(C)/55101/2025	NARESH PRASAD @ NARESH PRATAP WIG VS STATE OF ODISHA	PITAMBAR JENA VS	// ()	
107	D-WP(C)/55102/2025 WP(C)/37695/2025	SUBHASRI GARNAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()	
108	D-WP(C)/55103/2025	CHANDRA SEKHAR PRADHAN VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// ()	AOD20230000313C202500077
109	D-WP(C)/55104/2025 WP(C)/37660/2025	CHHABI PAIKARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// ()	
110	D-WP(C)/55105/2025	PRAGYAPARAMITA DAS VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// ()	AOR20240000732C202500066
111	D-WP(C)/55106/2025	SATYA NARAYAN PRADHAN VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC,BBSR	KAMALAKANTA NAYAK VS	// ()	
112	D-WP(C)/55107/2025 WP(C)/37655/2025	DUSHMANTA MOHANTY VS THE PROJECT DIRECTOR, NHAI, PROJECT IMPLEMENTATION UNIT, KHURDA	PRADEEP KUMAR MOHANTY VS	// ()	
113	D-WP(C)/55108/2025	LAKA MADHI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// ()	AOD20220004505C202500168

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114	D-WP(C)/55109/2025	KANAKALATA BEHERA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20240000732C202500070
115	D-WP(C)/55110/2025	NABAKISHORE MOHANTY VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //	
116	D-WP(C)/55111/2025	TARINI BHOI VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //	
117	D-WP(C)/55112/2025	NIRUPAMA ROUT VS STATE OF ODISHA	SUBASH CHANDRA ROUSTRAY VS	// 0 //	
118	D-WP(C)/55113/2025	SUSANT KUMAR SAHU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20240000732C202500068
119	D-WP(C)/55114/2025	BIJOY CHANDRA JENA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
120	D-WP(C)/55115/2025	BIJAY SAHOO VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //	
121	D-WP(C)/55116/2025	SIBANATH NAYAK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20240000732C202500069
122	D-WP(C)/55117/2025	BHIMASEN JENA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //	
123	D-WP(C)/55118/2025	SUBAS CHANDRA SINGH VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //	
124	D-WP(C)/55119/2025	TANGUDU BIKASH RANJAN PATRA VS SUPERINTENDENT OF POLICE, CENTRAL BUREAU OF INVESTIGATION, ANTI CORRUPTION/BANCH, BBSR	ASIM KISHORE PAL VS	// 0 //	
125	D-WP(C)/55121/2025	NIKUNJA BIHARI SWAIN	PRATYUSHA NAIDU	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WP(C)/55122/2025	PANKAJ KUMAR SAHOO	BASUDEV PUJARI	//	AOD20220004505C202500163
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-WP(C)/55123/2025	NIRMALA BEHERA @ DEVI	AMIYA KUMAR MISHRA - 2	//	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-WP(C)/55124/2025	ERA KABASI	PRASANTA KUMAR MISHRA	//	AOD20220004505C202500167
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-WP(C)/55125/2025	GOLAK BIHARI PANDA	RAMESH SAHOO	//	
		VS	VS	()	
		THE COLLECTOR, BALASORE		//	
130	D-WP(C)/55127/2025	JAYADEV KHADIA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/55128/2025	SATYAJIT PANDA	SRINIVAS MOHANTY	//	AOR20240000732C202500067
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/55129/2025	SWETA PATTANAYAK	RAMESH SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/55130/2025	DEBENDRA JENA	GOPINATH MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/55131/2025	BISHIKESHAN SAHOO	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/55134/2025	MAHESWAR BEHERA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/55135/2025	SABITRI DAS	GOPINATH MISHRA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/55136/2025	STATE OF ODISHA RAMESH CHANDRA BEHERA VS	MADHUMITA PANDA VS	// // 0	
138	D-WP(C)/55138/2025	STATE OF ODISHA TEJRAJ JANI VS	SUBHADUTTA ROUSTRAY VS	// // 0	
139	D-WP(C)/55139/2025	STATE OF ODISHA JHILIKANTA BEHERA VS	DILLIP KUMAR RAY VS	// // 0	
140	D-WP(C)/55140/2025	STATE OF ODISHA SUBHAJIT BEHERA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
141	D-WP(C)/55141/2025	STATE OF ODISHA MIHIR KUMAR SETHY VS	SUBHADUTTA ROUSTRAY VS	// // 0	
142	D-WP(C)/55142/2025	STATE OF ODISHA ASHIS KUMAR SAMAL VS	MANOJA KUMAR KHUNTIA VS	// // 0	
143	D-WP(C)/55143/2025	STATE OF ODISHA GUPTESWAR MISHRA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
144	D-WP(C)/55144/2025	DISTRICT JUDGE, NABARANGPUR DILLIP KUMAR BEHERA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
145	D-WP(C)/55145/2025	STATE OF ODISHA SRUTIKANTA ROUT VS	SUBHADUTTA ROUSTRAY VS	// // 0	
146	D-WP(C)/55147/2025	STATE OF ODISHA B.MOHAN PATRA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
147	D-WP(C)/55148/2025	STATE OF ODISHA DR.NAMITA MISHRA VS	GYANA RANJAN SETHI VS	// // 0	
		STATE OF ODISHA		//	

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148	D-WP(C)/55149/2025	BABITA MAHAPATRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
149	D-WP(C)/55150/2025	SUKANTA MAJHI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
150	D-WP(C)/55151/2025	MANAS RANJAN PADHY VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //	
151	D-WP(C)/55152/2025	DEBASIS ROUT VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
152	D-WP(C)/55155/2025	NIMAIN CHARAN SINGH VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //	
153	D-WP(C)/55156/2025	GOPI ROUT VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
154	D-WP(C)/55159/2025	AJAYA KUMAR JENA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
155	D-WP(C)/55161/2025	BIPRA CHARAN MANDAL VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //	
156	D-WP(C)/55162/2025	BINODINI BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
157	D-WP(C)/55163/2025	SUBHADRA PANDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
158	D-WP(C)/55165/2025	BIKASH KUMAR NAYAK VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //	
159	D-WP(C)/55166/2025	ROSAN ISU HASDA	SUBHADUTTA ROURTRAY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/55167/2025	RABINDRA KUMAR NAYAK	MIHIR KANTA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/55168/2025	SUDESHNA PRADHAN	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/55172/2025	PARAMESWAR RANA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/55173/2025	LINGARAJ PUTA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/55175/2025	BIBHUDATTA PRADHAN	BIJAYA KUMAR PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/55176/2025	ASHOK KUMAR PADHEE	LALIT KUMAR MAHARANA	//	
	WP(C)/37657/2025	VS	VS	0	
		M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI		//	
166	D-WP(C)/55177/2025	JAYANTI PADHAN	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/55179/2025	SAROJA KUMAR DASH	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/55180/2025	PURUSOTTAM SRICHANDAN	IRSHAD AHMMED	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/55181/2025	DILIP MINZ	RASHMI NARAYAN PATNAİK	//	
		VS	VS	0	
		THE DIRECTOR IN CHARGE SAIL, ROORKELA STEEL PLANT		//	
170	D-WP(C)/55182/2025	DEBAJAR BEHERA @ DEBARAJ BEHERA	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	

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171	D-WP(C)/55183/2025	STATE OF ODISHA ALISHA MOHAPATRA VS	KUNAL KUMAR SWAIN VS	// // 0	
172	D-WP(C)/55184/2025	STATE OF ODISHA PRITIRANJANA SAHU VS	DEBASHISH KUMAR PANDA VS	// // 0	
173	D-WP(C)/55185/2025 WP(C)/37688/2025	STATE OF ODISHA MAMATA MANJARI MISHRA VS	MANAS KUMAR CHAND VS	// // 0	
174	D-WP(C)/55186/2025	STATE OF ODISHA SURESH KUMAR PARIDA VS	DURGESH NARAYAN RATH VS	// // 0	
175	D-WP(C)/55187/2025	STATE OF ODISHA SOUBHGYA LAXMI PRUSTY VS	SUSHANTA KUMAR MISHRA VS	// // 0	
176	D-WP(C)/55189/2025	STATE OF ODISHA M/S. VISION INSTITUTE OF MEDICAL SCIENCE AND RESEARCH VS	SEBANTI KROUAK VS	// // 0	
177	D-WP(C)/55190/2025	STATE OF ODISHA RANGALATA SWAIN VS	ASHOK KUMAR SAHOO VS	// // 0	
178	D-WP(C)/55191/2025	STATE OF ODISHA SRIDHAR DALEI VS	ANJAN KUMAR BISWAL VS	// // 0	AOR20220001328C202500068
179	D-WP(C)/55192/2025	STATE OF ODISHA BISWAJIT SITHA VS	RAJALAXMI BISWAL VS	// // 0	
180	D-WP(C)/55193/2025	STATE OF ODISHA MADHAB CHANDRA BEHERA VS	ANJAN KUMAR BISWAL VS	// // 0	AOR20220001328C202500069
181	D-WP(C)/55194/2025	STATE OF ODISHA GEETANJALI MOHANTY VS	SHREYANSH RAJGURU VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/55196/2025	NIRMALA KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
183	D-WP(C)/55198/2025	ASHOK KUMAR RAY VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //	
184	D-WP(C)/55199/2025	LAXMIDHAR KAR VS SASHMITA MOHANTY	PRATAP CHANDRA MISHRA VS	// 0 //	
185	D-WP(C)/55201/2025	UMAKANTA BARAL VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //	
186	D-WP(C)/55203/2025	GANGADHAR LENKA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
187	D-WP(C)/55204/2025	DHARMARAJ CHOUDHURY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
188	D-WP(C)/55205/2025	RANJANA SETHI VS COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., KHORDA	JYOTIRMAY GUPTA VS	// 0 //	
189	D-WP(C)/55206/2025	JAYASEN KHATEI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
190	D-WP(C)/55207/2025	BABAITA MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
191	D-WP(C)/55208/2025	KABERI MISHRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	
192	D-WP(C)/55210/2025	RABINARAYANA SAHOO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
193	D-WP(C)/55211/2025	SATYA NARAYAN KHADANGA	BIJAYA KUMAR BEHERA 1	//	

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		VS	VS	()	
194	D-WP(C)/55212/2025	STATE OF ODISHA SASMITA SETHI	JAGAMOCHAN PATTANAİK	//	AOR20220001586C202500100
		VS	VS	()	
195	D-WP(C)/55213/2025	STATE OF ODISHA DILLIP RANJAN SAHOO	KABIR KUMAR JENA	//	
		VS	VS	()	
196	D-WP(C)/55216/2025	STATE OF ODISHA PREMANANDA SAHU	AUROBINDA SAHOO	//	
		VS	VS	()	
197	D-WP(C)/55217/2025	STATE OF ODISHA RAMAKANTA PANIGRHI	JYOTIRMAY GUPTA	//	
		VS	VS	()	
198	D-WP(C)/55218/2025	STATE OF ODISHA JANMAJAY NAG	BISWAJIT NAYAK	//	
		VS	VS	()	
199	D-WP(C)/55220/2025	STATE OF ODISHA RABINDRA KUMAR MUDULI	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
200	D-WP(C)/55224/2025	STATE OF ODISHA SUSHILA KIRAN LAKRA	MITRA RANJAN TRIPATHY	//	
		VS	VS	()	
201	D-WP(C)/55225/2025	STATE OF ODISHA JYOTISANKAR PADRA	ASHIT KUMAR DASH	//	
		VS	VS	()	
202	D-WP(C)/55227/2025	STATE OF ODISHA JAGABANDHU MAHANTA	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
203	D-WP(C)/55228/2025	STATE OF ODISHA SUBIR KUMAR GHOSH	AUROBINDA SAHOO	//	
		VS	VS	()	
204	D-WP(C)/55230/2025	STATE OF ODISHA JANHABI BRAHMA	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/55231/2025	STATE OF ODISHA GYANA RANJAN JENA VS	AUROBINDA SAHOO VS	// // 0	
206	D-WP(C)/55232/2025	STATE OF ODISHA SURAVI PADRA VS	ASHIT KUMAR DASH VS	// // 0	
207	D-WP(C)/55234/2025	STATE OF ODISHA HARISHANKAR BARIK VS	KUNAL KUMAR SWAIN VS	// // 0	
208	D-WP(C)/55235/2025	STATE OF ODISHA OMKAR VS	JITENDRA KUMAR DIGAL VS	// // 0	
209	D-WP(C)/55236/2025	STATE OF ODISHA SK.SAFIQUDDIN VS	JAJATI KESHARI KHUNTIA VS	// // 0	
210	D-WP(C)/55237/2025	STATE OF ODISHA BINAPANI MISHRA VS	SURENDRA KUMAR SAHOO VS	// // 0	
211	D-WP(C)/55238/2025	STATE OF ODISHA AMULYA KUMAR ROUT VS	AUROBINDA SAHOO VS	// // 0	
212	D-WP(C)/55239/2025	STATE OF ODISHA DEBENDRA KUMAR MISHRA VS	AUROBINDA SAHOO VS	// // 0	
213	D-WP(C)/55240/2025	STATE OF ODISHA PRADEEP KUMAR UPADHAYA VS	JAGAJIBAN PRADHAN VS	// // 0	
214	D-WP(C)/55241/2025	ADDL. JOINT COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BALASORE SRIDHAR SAHOO VS	AUROBINDA SAHOO VS	// // 0	
215	D-WP(C)/55242/2025	STATE OF ODISHA SABITA RANI MISHRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/55243/2025	NARENDRA KUMAR SAHU VS STATE OF ODISHA	AUROBINDA SAHOO VS	// () //	
217	D-WP(C)/55244/2025	BASANTA KUMAR JENA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// () //	
218	D-WP(C)/55245/2025	CHINMAYEE NAYAK VS STATE OF ODISHA	AUROBINDA SAHOO VS	// () //	
219	D-WP(C)/55246/2025	SABITA TRIPATHY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //	AOR20220001328C202500070
220	D-WP(C)/55247/2025	ANANTA NARAYAN DAS VS STATE OF ODISHA	AUROBINDA SAHOO VS	// () //	
221	D-WP(C)/55249/2025	BRAJABANDHU BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //	AOR20220001328C202500073
222	D-WP(C)/55250/2025	M/S SHREE AGENCIES, CUTTACK VS THE CHIEF CONSTRUCTION ENGINEER, BBSR	SOUMYA JYOTI BISWAL VS	// () //	
223	D-WP(C)/55251/2025	DEBENDRA KUMAR SAHU VS STATE OF ODISHA	AUROBINDA SAHOO VS	// () //	
224	D-WP(C)/55252/2025	SUKANTI LATA SAHU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //	AOR20220001328C202500075
225	D-WP(C)/55253/2025	M/S. TIMES SCHOLARS GURUKUL UNDER NILACHAL EDUCATIONAL TRUST, KHORDA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// () //	
226	D-WP(C)/55254/2025	LAXMIDHAR BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //	AOR20220001328C202500072
227	D-WP(C)/55255/2025	MAHENDRA KUMAR NAYAK	AUROBINDA SAHOO	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/55256/2025	AVAYA KUMAR MOHANTY	ANJAN KUMAR BISWAL	//	AOR20220001328C202500074
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/55257/2025	SUSAMA SAHU	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/55258/2025	AJIT SAMAL	PRATAP KUMAR BEHERA	//	
	WP(C)/37716/2025	VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/55259/2025	BILASINEE BHOI	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/55260/2025	SARASWATI MISHRA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/55261/2025	BINOD CHANDRA MAHAPATRA	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/55262/2025	RABINDRANATH SAHOO	SUDEEPTA KUMAR SINGH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/55263/2025	PRABHAT KUMAR KAR	SUDEEPTA KUMAR SINGH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/55265/2025	NIRUPAMA MOHANTA	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/55269/2025	JADUNATH SAHOO	SURYA SNATA MOHAPATRA	//	
	WP(C)/37715/2025	VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/55272/2025	BHAKTA BATCHAL PATNAIK	GHANASHYAM DASH	//	AOD20240000821C202500032
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/55273/2025	STATE OF ODISHA PRAKASH CHANDRA BAGH VS	GHANASHYAM DASH VS	// // ()	AOD20240000821C202500033
240	D-WP(C)/55274/2025	STATE OF ODISHA M/S KAR AND KAR AND KAR CONSTRUCTION PVT LTD	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202500162
241	D-WP(C)/55275/2025	STATE OF ODISHA ASHOK KUMAR BHOI VS	SAPAN KUMAR PAL VS	// // ()	AOD20240000545C202500024
242	D-WP(C)/55276/2025	VICE CHANCELLOR, REVENSHAW UNIVERSITY CUTTACK RAGHUNATH BISWAL VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500241
243	D-WP(C)/55277/2025	STATE OF ODISHA LAXMIDHAR MAHAPATRA VS	ACHYUTANANDA PATTANAIAK VS	// // ()	AOD20240000586C202500029
244	D-WP(C)/55278/2025	STATE OF ODISHA JASPAL SINGH VS	PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202500232
245	D-WP(C)/55279/2025	STATE OF ODISHA DR. MAMTA SAHU VS	SIDDHANT SARANGI VS	// // ()	AOD20250000975C202500059
246	D-WP(C)/55280/2025	AUTHORISED OFFICER, ODISHA GRAMYA BANK, SANAPALLA, KHORDA ALKA GOENKA VS	LINGARAJ SARANGI VS	// // ()	
247	D-WP(C)/55281/2025	STATE OF ODISHA SIKANDAR KUMAR VS	LINGARAJ SARANGI VS	// // ()	
248	D-WP(C)/55282/2025	UNION OF INDIA GOBINDA SAHOO VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500242
249	D-WP(C)/55283/2025	STATE OF ODISHA TILOTAMA MOHANTY VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500243
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/55284/2025	SUSRI SANGITA SENAPATI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202500244
251	D-ABLAPL/40653/2025	AKASH BEHERA @ AKASH VS STATE OF ODISHA	BISWAJIT PASAYAT VS	DIGAPAHANDI /310 /2025 () //	
252	D-ABLAPL/40655/2025	BHASKAR MANSINGH VS STATE OF ODISHA	ROHIT RANJAN RAY VS	NIRAKARPUR /286 /2025 () //	
253	D-ABLAPL/40656/2025	SANYASI GOUDA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	KOTINANDA /438 /2025 () //	
254	D-ABLAPL/40657/2025	BHARATI BEHERA VS STATE OF ODISHA	MITALEE JESTHI VS	CDA-II /31 /2025 () //	
255	D-ABLAPL/40658/2025	BENUDHAR KHILAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RANPUR /359 /2025 () //	
256	D-ABLAPL/40660/2025	BIKASH CHANDRA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BURLA /583 /2025 () //	
257	D-ABLAPL/40661/2025	GANESWAR SAMANTASINGHAR VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BOLAGARH P.S. /207 /2025 () //	
258	D-ABLAPL/40662/2025	CHHABI @ PRASANNA PRADHAN @ PRASANNA KUMAR PRASANNI PAUL VS STATE OF ODISHA	MR. PRASHANT PAUL VS	//0 () //	
259	D-ABLAPL/40664/2025	BICHITRANANDA NAYAK @ BICHITRA NAYAK VS STATE OF ODISHA	MD. GOLAM MADANI VS	BHADRAK RURAL /824 /2025 () //	
260	D-ABLAPL/40666/2025	DIPANKAR MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /513 /2025 () //	
261	D-ABLAPL/40669/2025	NALINI MALLIK	ASUTOSH TRIPATHY	DHENKANAL SADAR /666 /2025	

ORISSA HIGH COURT**FILING REPORT AS ON :29/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/40671/2025	RANJIT PATRA	ARIJEET MISHRA	AUL /440 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/40674/2025	PURUSOTTAM NAYK	LALITENDU BHUYAN	HARICHANDANPUR /130 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/40675/2025	KAMADEV BARIK	SUSANTA KUMAR SAHU	MAHILA P.S. BUXIBAZAR /179 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/40676/2025	KAILASH SAHANI	ASKHAYA KUMAR PANDEY	PATTAMUNDAI RURAL PS /515 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/40677/2025	DEBADARSHINI ROUT @ MAMA ROUT	BIPIN KUMAR NAYAK	GOP /209 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/40679/2025	SANU SUNA	SUSANTA KUMAR SAHU	ATTABIRA /389 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/40680/2025	SUDHAKAR SWAIN	ASKHAYA KUMAR PANDEY	PATTAMUNDAI RURAL PS /515 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/40682/2025	LILIMA EKKA	SAMARENDRA BAHADUR	SUNDARGARH TOWN /473 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/40684/2025	MANAS RANJAN SAHOO	SAMARENDRA BAHADUR	LEPHRIPADA /109 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/40689/2025	RAM CHANDRA PALA	CHHABI BEHERA	BHARATPUR PS /739 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/40692/2025	MALAYA RANJAN BEHERA @ MALAYA BEHERA	JEETENDRA SAMANTARAY	RAMBHA (KHALLIKOTE) /924 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/40695/2025	STATE OF ODISHA SISIR KUMAR MALLICK @ BAINA VS	BISWARANJAN DALAI VS	// TIRTOL /649 /2025 ()	AOR20220003722C202500273
274	D-ABLAPL/40696/2025	STATE OF ODISHA KARUNAKAR JENA VS	HEMANTA KUMAR ROUT VS	// KANAS /292 /2025 ()	
275	D-ABLAPL/40697/2025	STATE OF ODISHA PARESH SAHOO @ PARESH KUMAR SAHOO VS	DEBASIS SAHOO VS	// HARICHANDANPUR /306 /2025 ()	
276	D-ABLAPL/40703/2025	STATE OF ODISHA SANDEEP KUMAR BARANI VS	AJAYA KUMAR JENA VS	// BURLA /583 /2025 ()	
277	D-ABLAPL/40704/2025	STATE OF ODISHA SIMON BAA @ SIMAN BAA VS	SOUMYA RANJAN DAS VS	// BIRMITRAPUR /534 /2025 ()	
278	D-ABLAPL/40708/2025	STATE OF ODISHA RINKU MAHAKUD @ BIRANCHI MAHAKUD VS	RAJESH RANJAN SAHOO VS	// MOTANGA /443 /2025 ()	
279	D-ABLAPL/40712/2025	STATE OF ODISHA AKSHYA @ AKSHAYA KUMAR SAHOO VS	RAJESH RANJAN SAHOO VS	// KAMAKHYANAGAR /541 /2025 ()	
280	D-ABLAPL/40715/2025	STATE OF ODISHA PADMABHUSAN RAY VS	PRAKASH KUMAR MUDULI VS	// BALASORE TOWN /377 /2025 ()	
281	D-ABLAPL/40718/2025	STATE OF ODISHA PRADEEP MAJHI VS	JAJATI KESHARI KHUNTIA VS	// BALASORE SADAR /578 /2025 ()	
282	D-ABLAPL/40722/2025	STATE OF ODISHA BIKASH SHARMA @ VIKASH VS	PRASANTA KUMAR NANDA VS	// ORKEL /153 /2025 ()	
283	D-ABLAPL/40736/2025	STATE OF ODISHA RAMESH CHANDRA BEHERA VS	PRASHANTA KUMAR NAYAK VS	// // ()	AOD20240000333C202500121
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :29/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/40737/2025	MADHU SUBAL JENA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	// () //	AOR20220001298C202500040

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MISC CASES FILED on :29/12/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/55209/2025 CRP/59/2025	ASHESA KUMAR NAYAK MP	MAHESWAR MOHANTY	113/2025
2	D-TRP(C)/55160/2025 TRP(C)/471/2025	SUBHADARSHINI DASH @ PARIDA MP	TRILOCHAN PANIGRAHI	502/2025
3	D-CONTC/27401/2025 CONTC/3184/2025	SITARAM AGRAWAL MP		554/2025
4	D-FAO/55083/2025 FAO/ /	STATE OF ODISHA MP	DEBRAJ MOHANTY,A.G.A	1129/2025
5	D-FAO/55083/2025 FAO/ /	STATE OF ODISHA MP	DEBRAJ MOHANTY,A.G.A	1130/2025
6	D-BLAPL/40672/2025 BLAPL/13892/2025	SIDHESWAR SAHOO MP	SITIKANT MISHRA	1201/2025
7	D-BLAPL/33879/2025 BLAPL/11782/2025	MUNA MOHANTY MP	JAYARAM MALLICK	1202/2025
8	D-BLAPL/12643/2025 BLAPL/4493/2025	TUFAN GIRI @ ROHIT CHATURBEDI MP	MANGU NANDY	1203/2025
9	D-CRLREV/40586/2025 CRLREV/1133/2025	MANOJ SUTAR MP	MANGU NANDY	1653/2025
10	D-RSA/52112/2025 RSA/ /	MINI@MINATI DAS MP	ASHOK KUMAR SAHOO	1814/2025
11	D-RSA/52272/2025 RSA/ /	SAMBHU NARAYAN SAHOO MP	PRADEEPTA KUMAR SWAIN	1815/2025
12	D-CMP/8349/2025 CMP/358/2025	MOUSIMI @ MOUSUMI SAHU MP	PRASANNA KUMAR RATH	2215/2025
13	D-CMP/54892/2025 CMP/2118/2025	M/S. KAPILAS CEMENT MANUFACTURING WORKS (PVT) LTD MP	SWORS (PVT) LTD SARANGI	2216/2025
14	D-CMP/55285/2025 CMP/ /	SURESH CHANDRA MOHANTA MP	ANJAN KUMAR BISWAL	2217/2025
15	D-CMP/55214/2025 CMP/2121/2025	ASHESA KUMAR NAYAK MP	MAHESWAR MOHANTY	2218/2025
16	D-ABLAPL/12696/2025 ABLAPL/4966/2025	SMRUTI RANJAN SWAIN MP		2306/2025
17	D-ABLAPL/12208/2025 ABLAPL/4799/2025	RAHUL KUMAR ROUT @ DONA MP		2307/2025
18	D-ABLAPL/30491/2025 ABLAPL/11760/2025	RAMAKANTA GEDI MP		2308/2025
19	D-ABLAPL/31374/2025 ABLAPL/12087/2025	SK. MISKIN @ BHULU MP		2309/2025
20	D-MACA/608/2020 MACA/608/2020	DIVISIONA MANAGER, ORIENTAL INSURANCE CO LTD MP		2937/2025
21	D-CRLA/30266/2025 CRLA/1151/2025	MD.AZHARUDDIN MP	KASHINATH PATTANAIK	3601/2025
22	D-CRLA/40739/2025 CRLA/ /	NIRANJAN @ NEREI DAS MP	DIBYA JYOTI SAHOO	3602/2025
23	D-CRLA/40739/2025 CRLA/ /	NIRANJAN @ NEREI DAS MP	DIBYA JYOTI SAHOO	3603/2025
24	D-CRLMC/35359/2025 CRLMC/4904/2025	PRASANTA PANI @ BABUL MP		4031/2025
25	D-CRLMC/40595/2025 CRLMC/5681/2025	KANHU SAHOO@KANHU SAHU MP	MOHENDRA KUMAR MOHAPATRO	4032/2025
26	D-CRLMC/40738/2025	MAMATA JHA	SIDDHANT SARANGI	

27	CRLMC/ / D-CRLMC/40742/2025	MP DHIRAJ KUMAR NAYAK	ACHYUTANANDA PATTANAIK	4033/2025
28	CRLMC/ / D-CRLMC/40733/2025	MP SAMARENDRA SAHOO	DEVASHIS PANDA	4034/2025
29	CRLMC/5685/2025 D-WA/55078/2025	MP STATE OF ODISHA	SANJAY RATH, A.G.A.	4035/2025
30	WA/ / D-WA/55078/2025	MP STATE OF ODISHA	SANJAY RATH, A.G.A.	5080/2025
31	WA/ / D-WA/55079/2025	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	5081/2025
32	WA/ / D-WA/55079/2025	MP STATE OF ODISHA	SASWAT DAS, A.G.A.	5082/2025
33	WA/ / D-WA/55080/2025	MP STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	5083/2025
34	WA/ / D-WA/55080/2025	MP STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	5084/2025
35	WA/ / D-WA/55081/2025	MP STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	5085/2025
36	WA/ / D-WA/55081/2025	MP STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	5086/2025
37	WA/ / D-WA/55082/2025	MP STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	5087/2025
38	WA/ / D-WA/55082/2025	MP STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	5088/2025
39	D-WP(C)/55026/2025	PANKAJI DALAI	BISWAMBAR MOHANTY	5089/2025
40	WP(C)/37593/2025 D-WP(C)/50898/2025	MP JAYAMALA NAYAK	HALADHAR SETHY	23495/2025
41	WP(C)/37166/2025 D-WP(C)/10062/2018	MP PRATAP KU.SAHOO		23496/2025
42	WP(C)/10062/2018 D-WP(C)/53774/2025	MP MANASMITA PARIDA		23497/2025
43	WP(C)/37006/2025 D-WP(C)/43156/2025	MP SUCHISMITA RATH		23498/2025
44	WP(C)/31171/2025 D-WP(C)/55103/2025	MP CHANDRA SEKHAR PRADHAN	SUJAY SHANKER SINGHDEO	23499/2025
45	WP(C)/ / D-WP(C)/50506/2025	MP PRATICHI PRADHAN	BIJAYA KUMAR DASH	23500/2025
46	WP(C)/35251/2025 D-WP(C)/38316/2025	MP UNION OF INDIA	GOPAL KRISHNA NAYAK,C.G.C.	23501/2025
47	WP(C)/28299/2025 D-WP(C)/25125/2025	MP SUMAN DAS	DEEPALI MAHAPATRA	23502/2025
48	WP(C)/18460/2025 D-WP(C)/21461/2025	MP JAYANTA KUMAR MAITRA	TRILOCHAN PANIGRAHI	23503/2025
49	WP(C)/15166/2025 D-WP(C)/55105/2025	MP PRAGYAPARAMITA DAS	SRINIVAS MOHANTY	23504/2025
50	WP(C)/ / D-WP(C)/54890/2025	MP M/S.P.K.CONTRUCTION, CUTTACK	SATYA SUNDAR KANUNGO	23505/2025
51	WP(C)/37603/2025 D-WP(C)/37308/2025	MP SANTOSH KUMAR BHOI	BIDYADHAR MISHRA	23506/2025
52	WP(C)/28504/2025 D-WP(C)/34421/2021	MP RAJ KISHORE LENKA	SANJIB MOHANTY	23507/2025
53	WP(C)/34421/2021 D-WP(C)/18115/2024	MP MANOJ KUMAR SAHOO	SIDHARTHA SWAIN	23508/2025
54	WP(C)/10334/2024 D-WP(C)/55059/2025	MP VISION INSTITUTE OF MEDICAL SCIENCES	SUNDRANARAYAN CUTTACK	23509/2025
55	WP(C)/37606/2025 D-WP(C)/48427/2025	MP ADWAITA PRASAD MALLIK	BIJAYA KUMAR BEHERA 1	23510/2025
56	WP(C)/33869/2025 D-WP(C)/55062/2025	MP VISION INSTITUTE OF MEDICAL SCIENCES	SUNDRANARAYAN CUTTACK	23511/2025
57	WP(C)/37607/2025 D-WP(C)/55058/2025	MP VISION INSTITUTE OF MEDICAL SCIENCES	SUNDRANARAYAN CUTTACK	23512/2025
	WP(C)/37611/2025	MP VISION INSTITUTE OF MEDICAL SCIENCES	SUNDRANARAYAN CUTTACK	23513/2025

58	D-WP(C)/55052/2025 WP(C)/37609/2025	VISION INSTITUTE OF MEDICAL SCIENCES MP	SUNIL KUMAR ROUTH UTTACK	23514/2025
59	D-WP(C)/53117/2025 WP(C)/ /	MANOJ KUMAR BEHERA MP	RANJAN KUMAR ROUT	23515/2025
60	D-WP(C)/54976/2025 WP(C)/37616/2025	BALAKRUSHNA DAKUA MP	LALATENDU SAMANTARAY	23516/2025
61	D-WP(C)/55109/2025 WP(C)/ /	KANAKALATA BEHERA MP	SRINIVAS MOHANTY	23517/2025
62	D-WP(C)/55212/2025 WP(C)/ /	SASMITA SETHI MP	JAGAMOHAN PATTANAIAK	23518/2025
63	D-WP(C)/54924/2025 WP(C)/37617/2025	PARAMJIT SINGH MP	BIYOTKESH MOHANTY	23519/2025
64	D-WP(C)/55113/2025 WP(C)/ /	SUSANT KUMAR SAHU MP	SRINIVAS MOHANTY	23520/2025
65	D-WP(C)/55116/2025 WP(C)/ /	SIBANATH NAYAK MP	SRINIVAS MOHANTY	23521/2025
66	D-WP(C)/55128/2025 WP(C)/ /	SATYAJIT PANDA MP	SRINIVAS MOHANTY	23522/2025
67	D-WP(C)/54934/2025 WP(C)/37631/2025	SURENDRA SINGH MP	KUNAL KUMAR SWAIN	23523/2025
68	D-WP(C)/54950/2025 WP(C)/37636/2025	GUMAN SINGH MP	KUNAL KUMAR SWAIN	23524/2025
69	D-WP(C)/55032/2025 WP(C)/37644/2025	BAIJAYANTIMALA SAHU MP	ANUPAM DASH	23525/2025
70	D-WP(C)/55089/2025 WP(C)/ /	SATYANANDA SAHOO MP	SRINIVAS MOHANTY	23526/2025
71	D-WP(C)/55090/2025 WP(C)/ /	RABINDRA NATH SETHY MP	SRINIVAS MOHANTY	23527/2025
72	D-WP(C)/55091/2025 WP(C)/ /	GOURISANKAR BEHERA MP	SRINIVAS MOHANTY	23528/2025
73	D-WP(C)/55092/2025 WP(C)/ /	MADHUSMITA DHAL MP	SRINIVAS MOHANTY	23529/2025
74	D-WP(C)/55093/2025 WP(C)/ /	PRADIP KUMAR NAYAK MP	SRINIVAS MOHANTY	23530/2025
75	D-WP(C)/55094/2025 WP(C)/ /	JHARANA NAYAK MP	SRINIVAS MOHANTY	23531/2025
76	D-WP(C)/55095/2025 WP(C)/ /	AMARESH JALLY MP	SRINIVAS MOHANTY	23532/2025
77	D-WP(C)/55176/2025 WP(C)/37657/2025	ASHOK KUMAR PADHEE MP	LALIT KUMAR MAHARANA	23533/2025
78	D-WP(C)/55096/2025 WP(C)/ /	CHHAILA KUMAR MALLIK MP	SRINIVAS MOHANTY	23534/2025
79	D-WP(C)/55104/2025 WP(C)/37660/2025	CHHABI PAIKARAY MP	AMLAN SHAKTI PAUL	23535/2025
80	D-WP(C)/55097/2025 WP(C)/ /	DILIP KUMAR NAYAK MP	SRINIVAS MOHANTY	23536/2025
81	D-WP(C)/55098/2025 WP(C)/ /	M/S LAGNA TRADERS MP	PRABODHA CHANDRA NAYAK	23537/2025
82	D-WP(C)/54921/2025 WP(C)/37669/2025	JAYANTA KUMAR KAR MP	SURESH KUMAR CHOUDHURY	23539/2025
83	D-WP(C)/54921/2025 WP(C)/37669/2025	JAYANTA KUMAR KAR MP	SURESH KUMAR CHOUDHURY	23540/2025
84	D-WP(C)/55008/2025 WP(C)/ /	BINAPANI SAHOO MP	SATYA RANJAN MULIA	23541/2025
85	D-WP(C)/55107/2025 WP(C)/37655/2025	DUSHMANTA MOHANTY MP	PRADEEP KUMAR MOHANTY	23542/2025
86	D-WP(C)/55036/2025 WP(C)/37652/2025	DR.NIRLIPTA DASH MP	AVIJIT MISHRA	23543/2025
87	D-WP(C)/54975/2025 WP(C)/37682/2025	PRAFULLA KUMAR SAMAL MP	MAHESWAR MOHANTY	23544/2025
88	D-WP(C)/55185/2025 WP(C)/37688/2025	MAMATA MANJARI MISHRA MP	MANAS KUMAR CHAND	23545/2025
89	D-WP(C)/55282/2025	GOBINDA SAHOO	KRISHNA CHANDRA SAHU	

90	WP(C)/ / D-WP(C)/55102/2025 WP(C)/37695/2025	MP SUBHASRI GARNAIK MP	DURGESH NARAYAN RATH	23546/2025
91	D-WP(C)/55284/2025 WP(C)/ /	SUSRI SANGITA SENAPATI MP	KRISHNA CHANDRA SAHU	23547/2025
92	D-WP(C)/55277/2025 WP(C)/ /	LAXMIDHAR MAHAPATRA MP	ACHYUTANANDA PATTANAİK	23548/2025
93	D-WP(C)/55269/2025 WP(C)/37715/2025	JADUNATH SAHOO MP	SURYA SNATA MOHAPATRA	23549/2025 23550/2025